

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A No. 481/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company		Omni Vyapaar Pvt.Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 MR. NIRMALYA
DASGUPTA, ADV

APPLICANT

Rajmukherjee
7th Nov, 17

2. MS. RAJSHREE
MUKHERJEE, ADV

3. MS. PRITHA BASU,
ADV

ORDER

Ld. Counsel for the petitioner are present.

List on 16/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)